

of State Policy, as well as existing Foreign Trade Policy for meat exports, Livestock wealth of India, Meat production vs. export of meat and Milk production in India. After detailed consultation, the Government has decided that the current meat export policy needs no change and a speaking Order No. 3/8/2006-EP (Agri-III) dated 3rd May, 2007 was issued in compliance of order of Hon'ble Supreme Court of India in the judgement.

Assistance for establishing new industries in Rajasthan

†2026. SHRI ASHK ALI TAK: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the industries-wise and works-wise quantum of assistance provided for establishing new industries in Rajasthan during last five years; and

(b) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. S. JAGATHRAKSHAKAN): (a) and (b) The State Government does not provide industry-wise and work-wise incentives for new industries or services. However, under Rajasthan Investment Promotion Scheme 2010, tax exemptions provided for investment in establishment of New Enterprise(s) and/or investments made by the existing Enterprise(s) for Modernization/Expansion/Diversification. These exemptions include, *inter alia*, 100% tax exemption for luxury tax, 50% exemption each under Electricity duty, entertainment tax, mandi tax, land tax etc. for a period of seven years from the date of issuance of Entitlement Certificate. For the Micro, Small and Medium Enterprises located in the notified area the period of exemption period is ten years. One time 50% of Stamp duty on purchase or lease of land and construction/improvement of such land and conversion charge payable for change of land use are also exempted for the same project.

Foreign companies investing before notification on FDI in multi-brand retail

2027. SHRI RANGASAYEE RAMAKRISHNA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there are instances of foreign companies such as Walmart investing in India even before the notification was issued permitting FDI in multi brand retail; and

† Original notice of the question was received in Hindi.